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BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD



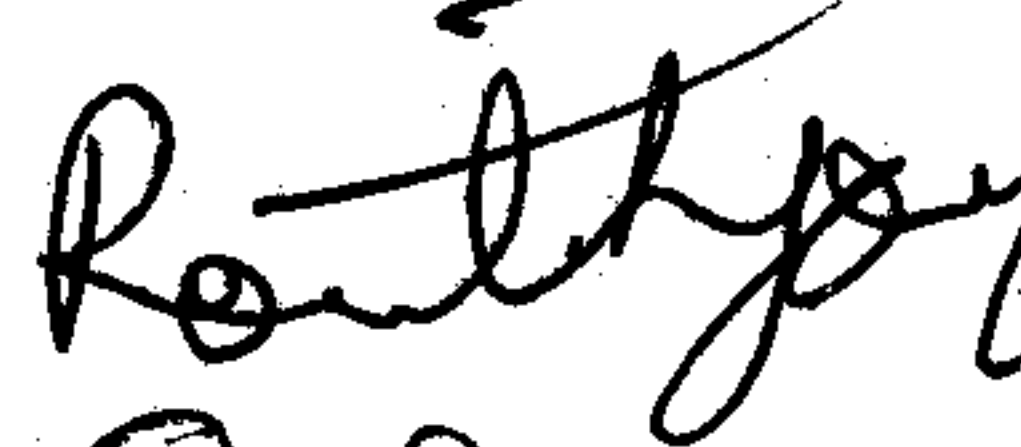

C.P. (I.B) No. 56/9/NCLT/AHM/2018

Coram: Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.02.2018

Name of the Company: Global Wind Power Ltd
V/s.
Sarla Performace Fibers Pvt Ltd.

Section of the Companies Act: Section 9 of the Insolvency and Bankruptcy
Code

S.NO.	NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1.	TANVISH BHATT PRIYAM SHAH	WADIA GHANDY + G. AHMEDABAD)	For, RESPONDENT	 
2.	Ronith Joy Ankit Kothari	O. Creditor		 

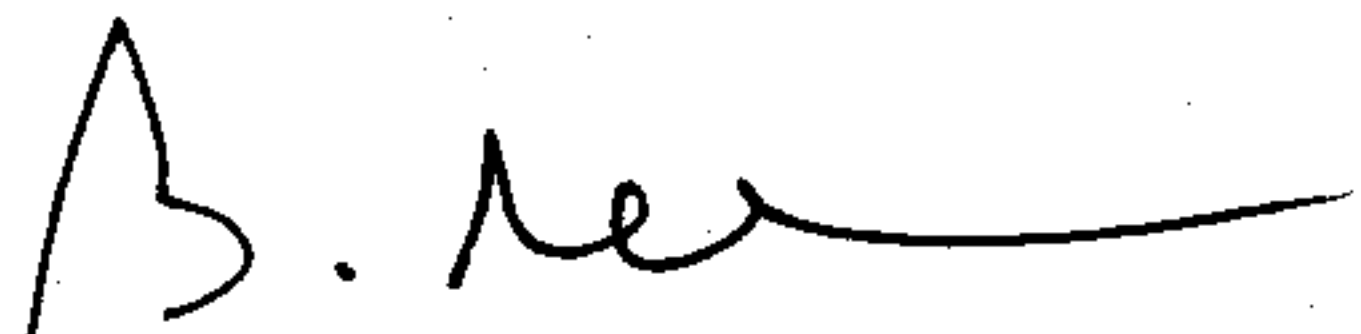
ORDER

Learned Advocate Mr. Ronith joy i/b Nanavati & Co. present for present for Operational Creditor/ Petitioner. Learned Advocate Mr. Tanvish Bhatt with Learned Advocate Mr. Priyam shah i/b Wadia Ghandy & Co. present for Respondent.

Petitioner counsel requested time.

List the matter on 20.03.2018.


MANORAMA KUMARI
MEMBER JUDICIAL


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 22nd day of February, 2018.